

(H.C. Sch. 1-7)

From:

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
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File No. XXII(6)/1/2026-27/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Ravi Ranjan, Presiding Officer, Labour Court, Bokaro.
2. Mr. Dinesh Rai, Presiding Officer, Labour Court, Hazaribagh.
3. Mr. Sanjay Pratap, Presiding Officer, Labour Court, Deoghar.
4. Mr. Gopal Pandey, Presiding Officer, Labour Court, Ranchi.
5. Ms. Sanjeeta Srivastava, Presiding Officer, Labour Court, Jamshedpur.
6. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
7. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
8. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
9. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
10. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
11. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
12. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
13. Mr. Ramesh Chandra, Addl. Principal Judge, Addl. Family Court, Ranchi.
14. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
15. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Giridih.
16. Mr. Ghulam Haidar, District & Addl. Sessions Judge-cum-Special Judge, POCSO Act, Sahebganj (U.O.T.).
17. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
18. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad.
19. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
20. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
21. Mr. Yogesh Kumar, Additional Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD Scam), Ranchi.
22. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
23. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
24. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
25. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
26. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dumka.
27. Mr. Debasis Mohapatra, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other Than AHD), Ranchi.
28. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
29. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
30. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
31. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
32. Mr. Onkar Nath Choudhary, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
33. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
34. Mr. Dinesh Kumar, Special Judge POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
35. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.

36. Mr. Madhuresh Kumar Verma, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
37. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A.-cum-Spl. Judge, Offences Under SC & ST Act, Daltonganj.
38. Mr. Prabhat Kumar Sharma, District & Additional Sessions Judge, Garhwa.
39. Mr. Ravi Shankar Mishra, Special Judge POCSO Act, Giridih.
40. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Deoghar.

Sub.-: Nomination of Judicial Officers for attending **Workshop on Labour Laws (W-2) for Presiding Officers of Labour Courts, Officers of District Judge Cadre (total 40 participants) and other Stakeholders on 24th May, 2026 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **Workshop on Labour Laws (W-2) for Presiding Officers of Labour Courts, Officers of District Judge Cadre (total 40 participants) and other Stakeholders on 24th May, 2026 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for Workshop at 10:00 A.M. for registration in proper dress.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Vishwa Nath Shukla

Registrar (Administration)

Memo No. 1722 /Apptt.

Dated, Ranchi, the 25/04/2026.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 361/JAJ dated 15.04.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)